

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 293(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

NAME OF THE COMPANY: M/s Pratham Atomizer Pvt. Ltd.

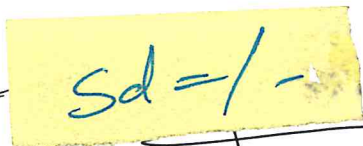
SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:	Mr. Himanshu Harbola, Advocate for the Petitioner Mr. Manish Raj, CP for ROC, Delhi Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department			

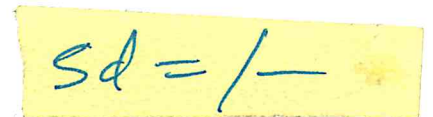
ORDER

The office of the ROC as well as the Income Tax Department do not have any objection to the prayer made by the appellant.

To come up on 9th January, 2018 for orders. ✓



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)